

Central Administrative Tribunal
Principal Bench: New Delhi

C.P. No. 186/98 In
O.A. No. 1566/92

New Delhi this the 4th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC(J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri Darshan Singh
S/o Shri Balwant Singh,
Head Clerk (Electrical Branch)
working under Chief Electrical
Engineer (RCF), Tilak Bridge,
New Delhi.

....Petitioner

(By Advocate: Shri B.L. Madhok, proxy
for Shri B.S. Mainee)

Versus

1. Shri V.P. Ohja
General Manager
Rail Coach Factory
Kapurthala (Punjab)

2. Shri S.P. Mehta
General Manager
Northern Railway
Baroda House
New Delhi.

3. Shri Amar Singh
Sr. Personnel Officer
Rail Coach Factory
Kapurthala (Punjab)

....Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

By Reddy, J.:-

Heard the counsel for the applicant and the respondents.

Learned counsel for the respondents submits that the order has been fully complied with. He also produced before us the office order dated 29.7.99, appointing the applicant in the post of Welfare Inspector on regular basis. We are satisfied that the order has

been complied with. There is no contravention of the order of this Tribunal. The Contempt Petition is, therefore, closed. Notices issued to the alleged contemners are discharged.

AT

R.K. Ahooja -
(R.K. Ahooja)
Member (A)

cc.

V. Rajagopala Reddy
Vice-Chairman (J)